

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 15138-JK (LD) of 2024

DATED: - 29 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 29.08.2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No.15138 -JK (LD) of 2024 dated 29.08.2024

S.No	Title of case	OIC
1	Mst. Khatija V/s U.T of J&K & others in SWP No. 943/2014, T.A No. 2609/2021	Mr. Mohammad Shafi Khan, Dy. S.P (M), ADO RPHQ CKR Srinagar
2	WPC No. 1559/2022 titled Manzoor Ahmad Bhat Vs UT of J&K and	Sh Kuldeep Raj Ors EXJ 955596 Dy SP Hqrs Anantnag
3	WPC No. 124/2024 titled Abdul Majeed Lone and Ors VS UT of J&K and Ors	Shri Hamid Ali Banday JKPS 125761 SDPO Handwara
4	OWP No. 1935/2015 titled Hilal Ahmad Aga and Anr Vs UT of J&K and Ors	Shri Hamid Ali Banday JKPS 125761 SDPO Handwara
5	WPC No. 176/2024 titled Bashir Ahmad Wani Vs UT of J&K and Ors	Sh Farooq Ahmad Wani PID No. ARP 983932 SDPO Pahalgam
6	OA No. 526/2024 titled Maqsood Ahmad Khan Vs UT of J&k and ors	Sh Murtaza Ahmad DYSP PID No. EXK 952273 of CID CI Kashmir
7	WPC No. 1798/2024 titled Arwa Fatima Vs Union of INDIA AND Ors	Sh Murtaza Ahmad DYSP PID No. EXK 952273 of CID CI Kashmir
8	WPC No. 1854/2024 titled Mohammad Akbar Wagay Vs Union of India and ors	Sh Murtaza Ahmad DYSP PID No. EXK 952273 of CID CI Kashmir
9	OA No. 607/2024 titled Mainka Kumari Vs UT of J&k and Ors	Sh Sajjad Ahmad No. EXJ 955572 Dy SP DAR Kishtwar
10	TA No. 6490/2021 in SWP No. 663/2019 titled parveen Akhter Vs Home Department	Sh Shammi Kumar DySP PC Rajouri
11	OA No. 1112/2023 titled Ashok Singh Katoch Vs UT of J&K and Ors	Sh Kartik Shortriya IPS SDPO City South Jammu
12	WPC No. 1840/2024 titled Arshad Hussain Din Vs Union of India and Ors	Sh Murtaza Ahmad DYSP PID No. EXK 952273 of CID CI Kashmir

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